

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-118 -2020

Sunil Kumar Rajan,
Thr. Wife, Rekha Ranjan,
Presently in Colvale Jail

..... Applicant

V e r s u s

State of Goa and anr.

..... Respondents.

Adv. A. Gosavi for the Applicant.

Shri Pravin Faldessai, Addl. Public Prosecutor for the Respondents.

CORAM: DAMA SESHADRI NAIDU, J.
DATE: 16th December, 2020.

ORDER:

The learned Additional Public Prosecutor seeks time to take instructions.

2. Post the matter after vacation.
3. In the meanwhile, the learned Additional Public Prosecutor will serve a copy of the reply on the applicant's counsel.

DAMA SESHADRI NAIDU, J.**AP/-**